GOVERNMENT OF INDIA MINISTRY OF COMMERCE AND INDUSTRY DEPARTMENT OF COMMERCE LOK SABHA UNSTARRED QUESTION NO. 437

SETTING UP OF SEZ

ANSWERED ON 02/12/2025

437. SHRI UMMEDA RAM BENIWAL:

Will the Minister of **COMMERCE AND INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) whether the Government proposes to set up a Special Economic Zone (SEZ) associated with the Barmer Refinery Project to boost petrochemical exports;
- (b) if so, the details thereof;
- (c) whether the Government proposes to set up such SEZs in Rajasthan and other parts of the country as well; and
- (d) if so, the details thereof?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्यमंत्री (श्री जितिन प्रसाद) THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JITIN PRASADA)

(a) to (d): Special Economic Zones (SEZs) set up under the SEZ Act, 2005 and SEZ Rules, 2006 are primarily private investment driven initiatives which may be established either jointly or severally by the Central Government, State Governments or any person. The Board of Approval constituted under SEZ Act, 2005 considers proposals to set up SEZs which have been duly recommended by the respective State Governments. There are currently 06 notified SEZs in the State of Rajasthan, out of which 03 are operational. At present, no proposal for setting up of such SEZs, including any SEZ for petrochemical exports, in the State of Rajasthan has been received by this Ministry.
